

No. A-31011/02/2018-Ad.II
Government of India
Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan,
Dr. Rajendra Prasad Road, New Delhi
Dated: 02 July, 2019

OFFICE ORDER

On successful completion of their probation period, the Competent Authority has accorded approval for confirmation in the Junior Time Scale grade of Indian Corporate Law Service in respect of the following JTS Level officers of this Ministry from the dates mentioned against their names:-

Sr. No.	Name of officer	Present Office	Date of Entry in Grade	Date of confirmation in JTS of ICLS
1.	Ms. Shefali Gupta	ROC, Delhi	13.06.2016	13.06.2018
2.	Sh. Sai Sankar Landa	ROC, Andhra Pradesh	27.06.2016	27.06.2018
3.	Sh. Wagh Tushar Mohan	CRC Manesar	15.12.2016	15.12.2018
4.	Sh. Ibson Shah I	CRC Manesar	13.12.2016	13.12.2018
5.	Sh. Y Vijayasimha Reddy	ROC Chennai	13.12.2016	13.12.2018
6.	Sh. N Cholarajan	ROC Chennai	13.12.2016	13.12.2018
7.	Sh. Khomane Uday Sudam	ROC, Mumbai	15.12.2016	15.12.2018
8.	Sh. V Harish	RD (SR), Chennai	13.12.2016	13.12.2018
9.	Sh. N Vairamuthu	ROC Chennai	13.12.2016	13.12.2018
10.	Sh. Kolakaluri Aravind	ROC, Hyderabad	13.12.2016	13.12.2018
11.	Sh. Suresh Dharavath	OL, Hyderabad	13.12.2016	13.12.2018
12.	Ms. Shikha Garg	ROC, Delhi	16.12.2016	16.12.2018
13.	Sh. Vedant Ojha	MCA Hqrs	29.08.2016	29.08.2018
14.	Sh. Ravikumar Metta	OL, Delhi	13.12.2016	13.12.2018



(Manish Kumar Sahay)

Under Secretary to the Govt. of India

To:

1. All officers concerned through concerned offices.
2. RD (SR)/ROC Delhi/ ROC, Andhra Pradesh/ CRC/ ROC Chennai/ ROC, Mumbai/ ROC, Hyderabad/ OL, Hyderabad/ OL, Delhi with a direction to make necessary entries in their service books.
3. PAO, Ministry of Corporate Affairs, New Delhi/Mumbai/Kolkata/Chennai
4. E-Gov. Cell for uploading on website (Employee Corner → Miscellaneous head)
5. Personal Files of the officers concerned.
6. Guard File-2019